

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 18 of 2013

Dated : 22nd May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Power Company of Karnataka Ltd. & Ors. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran,
Mr. Anand K. Ganesan

Counsel for the Respondent(s): Mr. J.J. Bhatt, Sr. Adv.,
Mr. L. Vishwanathan
Mr. Anuj Berry &
Mr. A. Ghosh for R-2
Mr. Nikhil Nayyar for R-1
Mr. Rohit Rao N.,
Mr. Ritesh K. Chowdhary for R-4

ORDER

Post the matter on **19.07.2013** for further hearing.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

vs/pg